NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CA/31/(IB)/2017

NAME OF THE PETITIONER(S)

: DOSHION WATER UMBRELLA (CUDDALORE) PVT

LTD

NAME OF THE RESPONDENT(S)

: IRP (NAGARJUNA OIL CORPORATION LTD)

UNDER SECTION

: **RULE 11**

NAME (IN CAPITAL) S.No.

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. R. VANDAWA For Ammuelh linehken

Courselfor Applicant Idl

ORDER

Counsel for the Applicant present. No representation on behalf of the IRP. The Registry is directed to issue notice to the IRP and Counsel for the Applicant is also directed to issue private notice to the IRP. Put up on 03.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

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